

# HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Imphal, the 4<sup>th</sup> July, 2024

No. HCM/1/96-BENCH: In view of the order dated Imphal, the 3<sup>rd</sup> July, 2024 issued by the State Government declaring 4<sup>th</sup> July 2024 as a public holiday for all Government Offices including Public Sector Undertakings/Corporations/Autonomous Bodies/Societies under the Government of Manipur, under the powers conferred by explanation to Section 25 of the Negotiable Instruments Act, 1881, and in consideration of the inundation of several places in the districts of Imphal West, Imphal East, Kangpokpi, Senapati, Thoubal and Bishnupur caused by the overflow of rivers due to incessant rains, it has become necessary to take precautionary measures to ensure the safety and well-being of all stakeholders including Hon'ble Judges, lawyers, litigants, staff, and all concerned, and accordingly, it is notified as under:

- i) The High Court of Manipur and all the courts/tribunals under its supervision, the office of Manipur Judicial Academy and that of Manipur State Legal Services Authority shall remain closed on 4<sup>th</sup> July, 2024;
- ii) All admission matters before regular division bench/special division bench and motion items listed before single benches in the cause list dated 4<sup>th</sup> July, 2024 of the High Court of Manipur will be re-scheduled on 5<sup>th</sup> July, 2024; while rest of the items, on *pro-rata* basis, will be re-scheduled as soon as the Court re-opens after vacation on 17<sup>th</sup>, 18<sup>th</sup>, 19<sup>th</sup>, 22<sup>nd</sup>, 23<sup>rd</sup>, 24<sup>th</sup>, 25<sup>th</sup> and 26<sup>th</sup> of July, 2024. Until then, interim orders, if any subsisting in them shall remain in force.

By Order etc,

Sd/-

**(OJESH MUTUM)**

**REGISTRAR GENERAL**

**HIGH COURT OF MANIPUR**

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *All the District & Session Judges/Head of Establishments.*
7. *The Registrar Judicial, High Court of Manipur.*
8. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*
9. *The Member Secretary, Manipur State Legal Services Authority.*
10. *The Joint Director, Manipur Judicial Academy.*
11. *The Government Advocates, Government of Manipur.*
12. *The Deputy Solicitor General of India, High Court of Manipur.*
13. *The President, High Court Bar Association, Manipur.*
14. *The President, AMBA, Manipur.*
15. *All the Joint Registrars, High Court of Manipur.*
16. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
17. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
18. *The System Analysts, High Court of Manipur.*
  - *He is requested to upload the same on official website.*
19. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
20. *All the Court Masters, High Court of Manipur.*
21. *The Concerned/Guard File.*



**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**

\*\*\*